## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/147/ (IB)/2017

NAME OF THE PETITIONER(S)

: THREE SIXTEEN FILMS

NAME OF THE RESPONDENT(S)

: NEW GENERATION MEDIA CORPORATION PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Q1. V. NAGARAJAN PCS. for Despondent.

2. Aileannag ang 9444602755

## **ORDER**

Counsel for petitioner present. PCS representing respondents present. Counsel for petitioner is not able to give any inputs to the Bench with regard to the petition. Counsel for petitioner is directed to bring his senior on the next date of hearing. He is also directed to file an affidavit and the bank statement as per Sec. 9(3) (b) &(c) of IB Code, 2016. Counsel for respondents is directed to file counter within two weeks. Put up on 30.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)